GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1528 ANSWERED ON:18.11.2010 REDUCTION IN TAX RATE OF PETROLEUM Singh Shri Rajiv Ranjan (Lalan);Yadav Shri Dinesh Chandra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government has requested the State Governments to reduce rate of taxes on petroleum products;

(b) if so, whether the Governments has also mentioned any average tax rate to maintain a uniform tax rate on petroleum products all over the country; and

(c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS(SHRI JITIN PRASADA)

(a)to(c): The Central Government has requested the State Governments to rationalize their taxes on sensitive petroleum products; namely Petrol, Diesel, PDS Kerosene and Domestic LPG, and also shift from the ad-valorem tax rates to specific tax component, for providing relief to the consumers. The Central Government has not recommended any uniform tax rate to the State Governments.

Consequently, the Government of National Capital Territory of Delhi has reduced the VAT rate on Diesel from 20% to 12.5% w.e.f 20th July, 2010. The Government of Bihar has reduced VAT on PDS Kerosene from 12.5% to 4% w.e.f. 12.7.2010. The Government of Goa has reduced VAT rates on Petrol, Diesel and Domestic LPG w.e.f. from 17th July, 2010 as follows:

Product Changes

Petrol Reduction in VAT rate from 22% to 20% Diesel Reduction in VAT rate from 20% to 18% Domestic LPG Reduction in VAT rate from 4% to Nil

The Government of West Bengal has reduced Sales Tax on PDS Kerosene from 4% to Nil w.e.f. 1.09.2010.